

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5229/2021

(Arising out of impugned final judgment and order dated 21-05-2021 in CRLMWP No. 3756/2021 passed by the High Court Of Judicature At Allahabad)

MANOJ KANNAN

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(After notice, service complete and I.R. and IA No.84287/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.84289/2021-EXEMPTION FROM FILING O.T. and IA No.84290/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.84292/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 27-09-2021 This petition was called on Mentioning today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. A. Karthik, AOR

For Respondent(s) Mr. Shashank Shekhar Singh, AOR

Mr. Sandeep Kumar Jha, AOR (Mentioned by)

UPON Mentioning the Court made the following

O R D E R

List after four weeks.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)